

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 34

CP No.132/ND/2013
TP/ 198(CH)2017

IN THE MATTER OF:

Mrs. Rashmi Vaish

...Petitioner

Vs.

M/s Gupta Metal Sheets Ltd.

...Respondent

Under Section: 241(2), CA 2013

Since the Hon'ble Members are on leave, the matter is adjourned to
17.05.2024.

-sd-
Court Officer

March 22, 2024
SM